

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VARAM BIOENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 22-03-2021; List of Stakeholders as on Date: 28-11-2022; Name of IP: Mr. Vikas Prakash Gupta; Process Number: 1; Last 5 digit of registration number: 10889

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		10717433		7146364				NA
2	Liquidation costs incurred till date		5382520		5382520				NA
3	Secured financial creditors	3	1415242744.49	3	1205297877.76		209944866.73	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	54045664	1	887589		53158075		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	17288780	2	11002802		6285978.36		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	43900000	1	43900000		0		Annexure 9
Total		8	1546577141.49	7	1273617152.76	0	269388920.09	0	